

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.3946  
ANSWERED ON 06.04.2023**

**Implementation of Lok Adalat scheme**

**3946 DR. FAUZIA KHAN:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the concept of Lok Adalat has been implemented to reduce the burden on the courts;
- (b) the number of people who have participated in Lok Adalats in the country, State-wise, since 2019 and the number of cases which have been settled;
- (c) whether, considering that the Lok Adalat is held only on certain days, Government is of the view that the objective will be achieved if regular and more frequent Lok Adalats are held at district and taluka levels for this purpose; and
- (d) if so, Government's proposed action in this regard?

**ANSWER**

**MINISTER OF LAW & JUSTICE  
(SHRI KIREN RIJJU)**

- (a) to (b)** The Lok Adalats are one of the effective mode of Alternative Dispute Resolution (ADR) mechanism in reducing the burden on the courts. The details of number of people who participated in Lok Adalats are not maintained centrally. However, State/UT-wise and year-wise details of number of Lok Adalats organised and cases disposed of by State Lok Adalats, National Lok Adalats and Permanent Lok Adalats (Public Utility Services) since 2019 are at Annexure-A, Annexure-B and Annexure-C respectively.

**(c) to (d)** Every year, NALSA issues calendar for organising National Lok Adalats. During 2023, National Lok Adalats are scheduled to be held on 11<sup>th</sup> February, 13<sup>th</sup> May, 9<sup>th</sup> September and 9<sup>th</sup> December. State Lok Adalats are organised by State Legal Services Authorities as per local conditions and needs. The State Legal Services Authorities have been issued guidelines/ directions by National Legal Services Authority (NALSA) vide National Legal Services Authority (Lok Adalat) Regulations, 2009 to organise more Lok Adalats so that pendency of cases could be reduced. Further in view of Covid, E-Lok Adalat was conceptualized which significantly improved access to justice for people who were otherwise unable to participate in the Lok Adalats. The first E-Lok Adalat was held on 27.06.2020 and since then E-Lok Adalats have been organized in 28 States / UTs; wherein 344.99 lakh cases were taken up and 61.09 lakh cases disposed of.

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Annexure-A

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 3946 for answering on 06.04.2023 raised by Dr.Fauzia Khan, MP - Implementation of Lok Adalat scheme

Statement containing the information of cases disposed of in the State Lok Adalats and benches constituted during the years 2019-20, 2020-21, 2021-22 and 2022-23 (upto January, 2023).

S. No.	Name of the State/UT Legal Services Authority	2019-20		2020-21		2021-22		2022-23 (upto Jan.,23)	
		No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)
1	Andaman & Nicobar Islands	2	290	1	90	0	0	0	0
2	Andhra Pradesh	8493	11400	3585	30461	4874	12123	4766	6317
3	Arunachal Pradesh	47	118	6	25	24	91	1	4
4	Assam	419	33084	6	1	136	13672	0	0
5	Bihar	931	1256	28	97	1	6	9	574
6	Chandigarh	12	28	26	1	69	37	29	536
7	Chhattisgarh	610	1662	491	3475	187	228	124	139
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	52	16340	300	195359	250	147103	14	6629
11	Goa	5	81	8	777	30	3209	42	1299
12	Gujarat	4542	20611	2851	21880	5157	15546	3767	19526
13	Haryana	66040	124952	33774	52789	54762	115797	43113	229828

14	Himachal Pradesh	1865	68651	90	3205	260	22031	134	3953
15	Jammu & Kashmir	145	16774	125	9469	24	3271	224	76459
16	Jharkhand	743	14341	607	79649	1310	22954	1235	8533
17	Karnataka	3890	45165	1912	121884	412	2524	229	2632
18	Kerala	1972	21408	721	4837	302	19226	478	22291
19	Lakshadweep	2	0	0	0	0	0	3	3
20	Madhya Pradesh	1166	10675	1714	14903	808	4110	1014	4079
21	Maharashtra	592	7932	22	605	6	28	10	183
22	Manipur	0	0	1	21	0	0	4	43
23	Meghalaya	0	0	0	0	23	89	0	0
24	Mizoram	112	552	27	147	17	204	37	1114
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	101	45210	239	4628	12	326	5	453
27	Puducherry	49	699	24	392	42	262	39	561
28	Punjab	803	4242	0	0	339	1108	6	15
29	Rajasthan	3689	6522	607	34514	786	845	1004	1495
30	Sikkim	120	560	110	158	110	636	124	689
31	Tamil Nadu	2181	16621	767	13117	759	13066	903	9837
32	Telangana	1862	12352	1501	24327	2827	7363	2184	10558
33	Tripura	35	7353	12	6938	93	11624	19	2492
34	Uttar Pradesh	197	3916	200	100305	57	31414	21	121047
35	Uttarakhand	72	27258	121	6166	25	8605	106	23324
36	West Bengal	1307	25698	575	13853	774	74999	442	10098
37	Ladakh	0	0	0	0	4	32	4	240
	<b>Grand Total</b>	<b>102056</b>	<b>545751</b>	<b>50451</b>	<b>744073</b>	<b>74480</b>	<b>532529</b>	<b>60090</b>	<b>564951</b>

**Annexure-B**

**Statement as referred to in reply to Rajya Sabha Unstarred Question No. 3946 for answering on 06.04.2023 raised by Dr.Fauzia Khan, MP - Implementation of Lok Adalat scheme**

<b>Statement containing the information of cases disposed in National LokAdalats during the years 2019, 2020, 2021, 2022 and 2023.</b>						
<b>S. No.</b>	<b>Name of the State/UT Legal Services Authority</b>	<b>2019</b>	<b>2020</b>	<b>2021</b>	<b>2022</b>	<b>2023 (upto March)</b>
		<b>Cases disposed of</b>	<b>Cases disposed of</b>	<b>Cases disposed of</b>	<b>Cases disposed of</b>	<b>Cases disposed of</b>
1	Andaman & Nicobar Islands	0	248	3997	3310	266
2	Andhra Pradesh	97415	37896	122839	647956	275954
3	Arunachal Pradesh	588	104	1054	1071	170
4	Assam	21596	12188	39642	113989	37525
5	Bihar	164984	66451	151620	305483	91713
6	Chandigarh	11188	2569	16833	15569	8467
7	Chhattisgarh	57648	24464	134548	1125318	311607
8	Dadra & Nagar Haveli	2021	1768	172	1323	186
9	Daman & Diu	249	31	113	215	10326
10	Delhi	71377	83006	154992	535025	152400
11	Goa	1565	351	1680	3934	734
12	Gujarat	193150	41584	748722	1185571	385951
13	Haryana	103298	30298	123413	673487	187095
14	Himachal Pradesh	25432	5971	35556	111150	38274
15	Jammu & Kashmir	32177	13258	166544	390496	82517
16	Jharkhand	49228	53152	232473	1121405	461289
17	Karnataka	281849	334681	1277856	3444607	6413608

18	Kerala	128729	15010	68681	136101	14433
19	Lakshadweep	4	8	7	129	23
20	Madhya Pradesh	234433	108365	347333	419776	125902
21	Maharashtra	428376	215837	2440375	4754239	1312588
22	Manipur	1994	204	794	1343	338
23	Meghalaya	695	303	852	956	102
24	Mizoram	495	218	790	4432	340
25	Nagaland	973	251	941	888	168
26	Odisha	43197	18329	35557	337065	165754
27	Puducherry	4194	1738	5084	6405	1613
28	Punjab	89016	32528	138175	392256	134743
29	Rajasthan	219098	103060	286834	4572315	3047589
30	Sikkim	165	30	110	232	23
31	Tamil Nadu	340594	88819	191604	447536	102267
32	Telangana	110838	47560	349902	1611677	332656
33	Tripura	3354	382	1070	4814	887
34	Uttarakhand	26058	8088	20882	67438	20613
35	Uttar Pradesh	2484405	1171022	5551793	18698973	6709744
36	West Bengal	62890	28596	133736	788082	233970
37	Ladakh	0	0	1463	1444	296
	<b>Grand Total</b>	<b>5293273</b>	<b>2548368</b>	<b>12788037</b>	<b>41926010</b>	<b>20662131</b>



16	Jharkhand	2738	10517	3554	1943	5144	32514	5188	18935
17	Karnataka	1578	6399	1069	3869	1292	5371	810	3491
18	Kerala	276	442	336	248	212	1104	196	2220
19	Lakshadweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	368	510	455	270	886	574	972	506
21	Maharashtra	797	3304	541	249	918	765	850	1067
22	Manipur	0	0	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	935	1870	583	1350	742	1561	557	1121
27	Puducherry	0	0	0	0	0	0	0	0
28	Punjab	4504	8391	2868	3987	4538	9967	4153	11146
29	Rajasthan	4545	5254	1123	806	2960	3228	3679	4364
30	Sikkim	0	0	0	0	0	0	0	0
31	Tamil Nadu	245	47	236	80	671	272	908	452
32	Telangana	181	3546	66	549	108	6674	96	6032
33	Tripura	147	208	1	0	44	81	62	143
34	Uttar Pradesh	4274	1230	2714	383	3961	1087	3196	846
35	Uttarakhand	461	379	156	522	484	765	490	447
36	West Bengal	0	0	0	0	0	0	0	0
37	Ladakh	0	0	0	0	0	0	0	0
	<b>Grand Total</b>	<b>29776</b>	<b>110676</b>	<b>19777</b>	<b>40458</b>	<b>29153</b>	<b>118136</b>	<b>27197</b>	<b>122046</b>